

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting of NC-VI held on 21.04.2011

Meeting No. 02/AM12 for the licensing year 2011-12 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 21.04.2011 under the Chairmanship of Ms. Shubhra , Jt. DGFT. Following officers were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. S.K. Jain	DO	DIPP
2.	Sh. A. K. Ojha	AD	MSME
3.	Sh. C. Gangadharan	Dy. DG	DGFT
4.	Sh. Raghu Nath	FTDO	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 12 months as per Public Notice 37 dated 23.08.2007.

Part-III

1	26 Case No.:3/35/85-ALC3/2010	Party Name:ALKALOIDS CORPORATION	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00145/AM11/	RLA File :02/24/040/00169/AM11/	Lic.No/Date:0210152737 28.12.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from AYUSH. The Committee decided to defer the case. AYUSH may be reminded to expedite the comments. To be re-listed on 02.06.2011.			
2	27 Case No.:3/16/85-ALC3/2010	Party Name:ALKALOIDS CORPORATION	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00054/AM11/	RLA File :02/24/040/00051/AM11/	Lic.No/Date:0210144764 09.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from AYUSH. The Committee decided to defer the case. AYUSH may be reminded to expedite the comments. To be re-listed on 02.06.2011.			
3	28 Case No.:1/2/85-ALC3/2011	Party Name:SUKASO CERACOLORS PLTD.,	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00187/AM11/	RLA File :09/24/040/00568/AM11/	Lic.No/Date:0910046088 25.03.2011	

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. The committee decided to defer the case and re-list the case on 02.06.2011.				
4	29 Case No.:2/2/85-ALC3/2011	Party Name:SUKASO CERACOLORS PLTD.,	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00188/AM11/	RLA File :09/24/040/00567/AM11/	Lic.No/Date:0910046089 25.03.2011	Defer Date:
The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. The committee decided to defer the case and re-list the case on 02.06.2011.				
5	30 Case No.:2/85-ALC3/2011	Party Name:SYMEGA SAVOURY TECHNOLOGY LIMITED	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Approved
	HQ File :01/85/050/00100/AM11/	RLA File :109/24/040/00061/AM11/	Lic.No/Date:1010040685 25.10.2010	
The case was considered by the committee as per agenda. After consultation upon the issue, the committee decided to allow the inputs on net to net basis as under:-				
5	Export Item	Qty.	Import Item	Qty.
	THYME (STERILISED) THYME FREE FROM MICRO ORGANISM AND FOREIGN PARTICLES	6863.00KG	THYME LEAVES (IT IS BROWNISH GREEN COLOURED LEAF OF 6 TO 7 LENGTH WITH AROMATIC WARM PUNGENT)	6863.00KG
RA may take consequential action as per agenda.				
6	31	Party Name:THE NATIONAL INDUSTRIAL CORPN LTD	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00024/AM11/	RLA File :05/24/040/00053/AM11/	Lic.No/Date:0510264155 12.05.2010	
The case was considered by the committee as per agenda. It was noted that the comments from MFPI are awaited. The committee decided to remind MFPI to expedite their comments. To be re-listed on 02.06.2011.				
7	32 Case No.:3/39/85-ALC3/2010	Party Name:DR. WILLMAR SCHWABE INDIA PVT LTD	Meet No/Date:2/85-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00177/AM11/	RLA File :05/23/040/00305/AM11/	Lic.No/Date:0510282514 31.01.2011	
The case was considered by the committee as per agenda. The committee decided to examine the case on file. Deferred. To be re-listed on				

	02.06.2011.			
8	33 Case No.:2/35/85-ALC3/2010	Party Name:IMSOFER MANUFACTURING (INDIA) PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00144/AM11/	RLA File :31/24/040/00213/AM11/	Lic.No/Date:3110046139 27.12.2010	
	The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. The committee decided to defer the case and re-list the case on 02.06.2011.			
9	34 Case No.:2/21/85-ALC3/2010	Party Name:CHOICE TRADING CORPORATION PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00070/AM11/	RLA File :10/24/040/00033/AM11/	Lic.No/Date:1010039891 20.08.2010	
	The case was considered by the committee as per agenda. It was noted by the committee that the comments from MPEDA & MFPI are awaited. The committee decided to remind them and re-list the case on 02.06.2011.			
10	35 Case No.:1/23/85-ALC3/2010	Party Name:FEATHERLITE OFFICE SYSTEMS PVT. LTD.	Meet No/Date:2/85- ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00085/AM11/	RLA File :07/21/040/00117/AM11/	Lic.No/Date:0710072321 17.06.2010	
	The case was considered by the committee as per agenda. It was noted by the committee that a report from RA is awaited whether the subject advance authorization has been issued under SION A-3552. The committee decided to remind RA to expedite the report. To be re-listed on 02.06.2011.			
11	36 Case No.:5/39/85-ALC3/2010	Party Name:HERBAL SUPPLEMENTS PVT. LTD.	Meet No/Date:2/85- ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00179/AM11/	RLA File :10/24/040/00093/AM11/	Lic.No/Date:1010041650 01.02.2011	
	The case was considered by the committee as per agenda. It was noted that the comments from Spices Board are awaited. The committee decided to remind Spices board and also examine the case with reference to previous case. To be re-listed on 02.06.2011.			
12	37 Case No.:1/43/85-ALC3/2010	Party Name:INNOVATIVE CUISINE PVT. LTD.	Meet No/Date:2/85- ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/050/00182/AM11/	RLA File :08/24/040/00346/AM11/	Lic.No/Date:0810096975 08.03.2011	
	The case was considered by the committee as per agenda. The committee noted that the comments from MFPI is awaited. The committee decided to remind MFPI and also forward a set of application to MSME for their comments. To be re-listed on 02.06.2011.			
13	38	Party Name:DINESH SARAOGI	Meet No/Date:2/85-	Status:

			ALC3/2011 21.04.2011	Deferred
	HQ File :01/85/050/00080/AM11/	RLA File :02/24/040/00069/AM11/	Lic.No/Date:0210145765 28.07.2010	
	The case was considered by the committee as per agenda. The committee decided to refer the case to SHEFEXIL, Shellac for their comments. To be re-listed on 02.06.2011.			
14	39	Party Name:SURYA INTERNATIONAL	Meet No/Date:2/85- ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/85/162/00148/AM11	Fixation of SION for export product ‘Instant Fruit Juice Powder/Crystals’.		
	The case was considered by the committee as per agenda. It was noted that the clarification sought from MSME, Indore is awaited. The committee decided to remind MSME and re-list the case on 02.06.2011.			

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